

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 27.05.2024**

**COURT OF REGISTRAR**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 3606 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Shashank Jayantilal Shah Vs. Bank of India	Keith Varghese
2.	I.A. No. 3662 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Employees' Provident Fund Organization, Regional Office Ahmedabad Vs. Jaykumar Pesumal Arlani Resolution Professional Of M/S. Decent Laminates Pvt. Ltd.	Sandeep Vishnu
3.	I.A. No. 3663 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Employees' Provident Fund Organization, Regional Office Mumbai III Kandivali II Vs. CA Amit Gupta Insolvency Professional/Liquidator of Hindustan Dorr Oliver Ltd.	Sandeep Vishnu
4.	I.A. No. 3664 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Employees' Provident Fund Organization, Regional Office Mumbai Iii Kandival Ii Vs. Manoj Sehgal Liquidator Brown Kraft Industries Ltd.	Sandeep Vishnu
5.	I.A. No. 3665 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Employees' Provident Fund Organization, Regional Office Vashi, Navi Mumbai I Vs. Sanjay Kumar Lalit Resolution Professional of Appolo Soyuz Electricals P. Ltd.	Sandeep Vishnu
6.	I.A. No. 3666 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ajit Singh & Ors. Vs. Mahakram Developers Pvt. Ltd. & Anr.	R.S Randhawa
7.	I.A. No. 3667 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Employees' Provident Fund Organization, Regional Office Vashi, Navi Mumbai I Vs. Sanjay Kumar Lalit Resolution Professional of Appolo Soyuz Electricals P. Ltd.	Sandeep Vishnu

8.	I.A. No. 3671 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Vikas Goel Vs. Bank of Baroda & Anr.	Ranjan Vyas
9.	I.A. No. 3672 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Vvinod Kanojia & Ors. Vs. Business Broadcast News Pvt. Ltd.	Sanjana Saddy
10.	I.A. No. 3675 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Jaatvedas Construction & Contractors LLP Vs. B.P. Gangar Construction Pvt. Ltd.	Tejal Darekar
11.	I.A. No. 3676 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Nitin Yedshikar for Sujata Constructions & Engineering Contractor Vs. RV Lifesciences Ltd.	Prashant Sukhadeorao Thakre
12.	I.A. No. 3683 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Suresh Gupta Vs. B. E. Billimoria and Company Ltd.	Niharika Ahluwalia
13.	I.A. No. 3695 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Anil Goel Vs. Bank of Baroda And Anr.	Ranjan Vyas
14.	I.A. No. 3725 of 2024 in Comp. App. (AT) No. ___ of 2024	Rasikbhai G. Bhalodi Vs. Sachi Molding Solutions Pvt. Ltd. & Ors.	CS Vinit Nagar
15.	I.A. No. 3730 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Anchor Leasing Pvt. Ltd. Vs. Jayesh Natwarlal Sanghrajka Resolution Professional of Satra Property Developers Pvt. Ltd. & Ors.	Aman Varma

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